

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.216- IA/960(AHM)2024  
in  
**C.P.(IB)/119(AHM)2023**

**Proceedings under Section 95 IBC**

**IN THE MATTER OF:**

State Bank of India  
V/s  
Mukesh Hariram Bansal

.....Applicant

.....Respondent

**Order delivered on: 08/07/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**  
**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant / RP : Mr. Sumit Parikh, Adv.  
For the Financial Creditor : Ms. Prachi Pandya, Adv.

**ORDER**

**IA/960(AHM)2024**

Ld. Counsel for the RP is directed to again serve copy of report upon personal guarantor through RPAD.

List or further consideration on 31.07.2024.

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**